

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.02.2020 (THURSDAY)

COURT III

11:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2
2.	Comp. App (AT) (Ins) No. 76 of 2020	State Bank of India Vs. Metenere Ltd.	Ankur Mittal	
3.	Comp. App (AT) (Ins) No. 158 of 2020	Yamuna Infradevelopers Pvt Ltd. Vs. Rakesh Takyar, Resolution Professional & Ors.	Shahrukh Inam	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt Ltd & Ors.	Goutham Shivshankar	Atul Sharma
5.	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Nawal Kishore Prasad & Anr.	Pawanjit Singh Bindra	
6.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	
7.	Comp. App. (AT) (Ins) No. 221 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd.	Charu Bansal	
8.	Comp. App. (AT) (Ins) No. 222 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Dishnet Wireless Ltd.	Charu Bansal	
9.	Comp. App. (AT) (Ins) No. 223 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd.	Charu Bansal	
10.	Comp. App. (AT) (Ins) No. 225 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	

11.	Comp. App. (AT) (Ins) No. 226 of 2020	Ekdant Welfare Society Vs. Alpine Realtech Pvt Ltd & Ors.	M.L. Lahoty	
12.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	
13.	Comp. App. (AT) (Ins) No. 228 of 2020	Anirudha Wankhede Vs. Association Road Carriers Ltd & Anr.	Harsh Gokhale	
14.	Comp. App. (AT) (Ins) No. 229 of 2020	Anup Dubey Vs. National Agricultural Co-operative Marketing Federation of India Ltd. & Ors.	Anup Sushil Dubey	
15.	Comp. App. (AT) (Ins) No. 230 of 2020	Vertex Customer Management Pvt. Ltd. Vs. Abhibus Services (India) Pvt. Ltd.	Anup Kumar	
16.	Comp. App. (AT) (Ins) No. 231 of 2020	Quippo Energy Ltd. Vs. Soundararaja Mills Ltd.	Amit Kumar Mishra	
17.	Comp. App. (AT) (Ins) No. 232 of 2020	Renu Shukla (partner) Vs. Varun Beverages Ltd.	Satish Kumar	
18.	Comp. App (AT) No. 24 of 2020	Sanjay Asher Vs. Atlas Copco (India) Ltd.	Shiv Kumar Suri	
19.	Comp. App (AT) No. 27 of 2020	Arun Kejriwal Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
20.	Comp. App (AT) No. 28 of 2020	Sudhir haribhai Patel Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
21.	Comp. App (AT) No. 29 of 2020	Deep Janak Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
22.	Comp. App (AT) No. 30 of 2020	Jawahir Jagatsinh Merchant, Adult, Indian Inhabitant Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
23.	Comp. App. (AT) No. 31 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd & Ors.	Reshmi Sinha	
24.	Comp. App. (AT) No. 32 of 2020	Union of India Vs. Apparel Export Promotion Council & Ors.	Kamal Kanti Jha	

For Admission (After Notice)

25.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
26.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
27.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
28.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
29.	Comp. App. (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	Rony John-R1
30.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
31.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam

For Hearing

32.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders (To be Mentioned)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App AT) (Ins) No. 995 of 2019 & I.A No 179 of 2020	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors.	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia- RP

For Orders

2.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors.	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
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		With		
3.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
4.	Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
5.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors.	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)
6.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawcharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia- RP
7.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John- R2 Dinkar Singh-R3 Kshitiz Chhawchharia- RP
8.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	
9.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
10.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.
11.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
12.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce	Sanjay Shorey	Vishal Yadav
13.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	

14.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
15.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	
16.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-(R1 & R2) Aditya Dewan Amit Singh
17.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary

For Admission (After Notice)

18.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
19.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
20.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
21.	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	Niti Richhariya

For Hearing

22.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
23.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

Note: The Court will rise at 03:25 PM

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By Order

**-sd/-
Registrar**